

HIGH COURT OF CHHATTISGARH, BILASPUR
ORDER

No. 46 (Mis.)/
II-14-1/2020

Bilaspur, dated 03rd May, 2020

In continuation of Registry order no. 45 (Mis.)/II-14-1/2020 dated 02.05.2020, all the officers in the ranks of Deputy Registrar and above or their equivalent in the Registry are directed that they shall attend office w.e.f. Monday, 04th May, 2020. The remaining staff shall continue to work from home on such terms and conditions as mentioned in the Registry order no. 40 (Mis.)/II-14-1/2020 dated 23.03.2020, however, concerned Registrars/Joint Registrars/Additional Registrars/Deputy Registrars may direct any other subordinate officer/staff to attend office to meet any urgent requirement(s) and, on such direction, such officer and/or staff shall report for duty at office on the date and time so directed.

Further, all officers and staff, while commuting to and from office and also while at work, shall strictly follow all precautions as per advisory/guidelines issued by the Government, and also as directed by the Registry, from time to time towards preventing the spread of the Covid-19 infection, like practising social-distancing, undergoing thermal-screening, wearing face masks etc.

By order of Hon'ble the Chief Justice

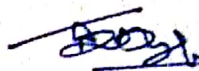
Sd/-
(Neelam Chand Sankhla)
Registrar General

Endt. No. 4094 /
II-14-1/2020

Bilaspur, dated 03rd May, 2020

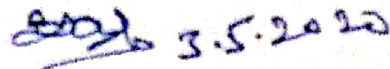
Copy forwarded to: -

1. Deputy Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.


3.5.2020

10. Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
14. Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
15. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
16. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
17. Registrar (Vigilance/ I. & E./ Judicial/ S. & A. Cell), High Court of Chhattisgarh, Bilaspur for information.
18. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
19. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, Atal Nagar, Nava Raipur for information.
20. Additional Registrar (Judl/D.E. & E./Admn.), High Court of Chhattisgarh, Bilaspur for information.
21. I/C Registrar (Computerization)-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information - with a request to get the same be uploaded in the website of this High Court,
22. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
23. Member Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur
24. Advocate General, High Court of Chhattisgarh, Bilaspur
25. President, Chhattisgarh High Court Bar Association, High Court Campus, Bilaspur.
26. Chairman, State Bar Council of Chhattisgarh, High Court Campus, Bilaspur.
27. Assistant Solicitor General of India, High Court Campus, Bilaspur.
28. Joint Registrars, High Court of Chhattisgarh, Bilaspur,
29. All Additional Registrars (Ministerial), High Court of Chhattisgarh, Bilaspur,
30. All Deputy Registrars, High Court of Chhattisgarh, Bilaspur,
31. Accounts Officer, High Court of Chhattisgarh, Bilaspur,
32. All Assistant Registrars/Librarian/Section Officers/Private Secretaries/Assistant Editor (I.L.R.)/Court Manager, High Court of Chhattisgarh, Bilaspur,

for information/necessary action.


(Neelam Chand Sankhla)
 Registrar General